## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP No.187/Chd/Hry/2017

In the matter of:		
Jami Hossain.		Petitiioner
	Versus	

Vinod Kala & Ors. ...Respondents

Present:: Mr. Chanakya Pandit, Advocate for petitioner.

Mr.F.S.Dhiman, Advocate for respondents.

Reply to the petition has already been filed. List the matter for arguments on 24.11.2017.

Sd/-

(Justice R.P.Nagrath) Member (Judicial)

October 24, 2017